

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

ABSTRACT

SENIOR CIVIL JUDGES - Transfers and Postings of Senior Civil Judges - ORDERS - ISSUED.

ROC.NO.348/2022-B.SPL.

NOTIFICATION NO.418-B.SPL.

DATED:08.04.2022.

The High Court made the following Transfers and Postings of Senior Civil Judges:-

The Senior Civil Judges mentioned in Column Number 2 are posted in the Courts/stations mentioned in Column Number 3 of the corresponding row. The officers mentioned in column number 2 are directed to handover charge of their post(s) and also the post(s) which they have been holding in full additional charge, to the officers mentioned in Column Number 4 of the corresponding row, and get themselves relieved and proceed to their new stations and take charge of their posts and also the post(s) which his/her predecessor was holding full additional charge, from the officers mentioned in Column Number 5.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	Sri P.Panduranga Reddy, Senior Civil Judge, Kavali, Nellore District.	Prl. Senior Civil Judge, Kurnool, VICE Sri T.Kesava, transferred.	Senior Civil Judge, Kovur, Nellore District	Sri T.Kesava
2.	On relief, Sri T.Kesava, Prl. Senior Civil Judge, Kurnool.	Additional Senior Civil Judge, Kurnool, VICE Smt. A.Padma, transferred.	--	Prl. Senior Civil Judge, Kurnool.
3.	Smt. A.Padma, Addl. Senior Civil Judge, Kurnool.	Secretary, District Legal Services Authority, Krishna at Machilipatnam, VICE Sri P.Rajaram, transferred.	Prl. Senior Civil Judge, Kurnool.	Prl. Senior Civil Judge, Machilipatnam.
4.	Sri P.Raja Ram, Secretary, District Legal Services Authority, Krishna at Machilipatnam.	Senior Civil Judge, Nandikotkur, Kurnool District VICE Smt. N.Srividya, transferred.	Prl. Senior Civil Judge, Machilipatnam, Krishna District.	Prl. Senior Civil Judge, Kurnool.

5.	Smt. N.Sri Vidya, Senior Civil Judge, Nandikotkur, Kurnool District.	Addl. Senior Civil Judge-cum-VIII Addl. Chief Metropolitan Magistrate, Gajuwaka, Visakhapatnam District VICE Sri B.Sadhu Babu, transferred.	Prl. Senior Civil Judge, Kurnool.	Prl. Senior Civil Judge, Gajuwaka, Visakhapatnam District
6.	Sri B.Sadhu Babu, Addl. Senior Civil Judge- cum-VIII Addl. Chief Metropolitan Magistrate, Gajuwaka, Visakhapatnam District.	Prl. Senior Civil Judge, Bapatla, Guntur District, VICE Sri D.Venkateswarlu Naik, transferred.	Prl. Senior Civil Judge, Gajuwaka, Visakhapatnam District	Prl. Senior Civil Judge, Tenali, Guntur District
7.	Sri D.Venkateswarlu Naik, Prl. Senior Civil Judge, Bapatla, Guntur District.	Prl. Senior Civil Judge, Madanapalle, Chittoor District (post kept vacant)	Prl. Senior Civil Judge, Tenali, Guntur District	Senior Civil Judge, Punganur, Chittoor District.
8.	Smt. K.Aruna, Senior Civil Judge, Srikalahasthi, Chittoor District.	Additional Senior Civil Judge, Machilipatnam, Krishna District, VICE Smt. B.H.V.Lakshmi Kumari, transferred.	Prl. Senior Civil Judge, Tirupati, Chittoor District.	Prl. Senior Civil Judge, Machilipatnam, Krishna District.
9.	Smt. B.H.V.Lakshmi Kumari, Addl. Senior Civil Judge, Machilipatnam, Krishna District.	Secretary, District Legal Services Authority, Vizianagaram, VICE Smt. V.Lakshmi Rajyam, transferred.	Prl. Senior Civil Judge, Machilipatnam, Krishna District.	Senior Civil Judge, Vizianagaram
10.	Smt. V.Lakshmi Rajyam, Secretary, District Legal Services Authority, Vizianagaram	Senior Civil Judge, Nandigama, Krishna District, VICE Smt. M.Sobha, transferred.	Senior Civil Judge, Vizianagaram	III Addl. Senior Civil Judge, Vijayawada, Krishna District
11.	Smt. M.Sobha, Senior Civil Judge, Nandigama, Krishna District.	Senior Civil Judge, Kavali, Nellore District VICE Sri P.Panduranga Reddy, transferred.	III Addl. Senior Civil Judge, Vijayawada, Krishna District	Senior Civil Judge, Kovur, Nellore District

12.	Sri S.M.Phani Kumar, Prl. Senior Civil Judge, Nandyal, Kurnool District.	Prl. Senior Civil Judge, Visakhapatnam VICE Sri P.Goverdhan, transferred.	II Addl. Senior Civil Judge, Nandyal, Kurnool District.	Sri P.Goverdhan
13.	On relief, Sri P.Goverdhan, Prl. Senior Civil Judge, Visakhapatnam.	VII Additional Senior Civil Judge, Visakhapatnam VICE Sri R.Sanyasi Naidu, transferred.	--	VI Addl. Senior Civil Judge, Visakhapatnam
14.	Sri R.Sanyasi Naidu, VII Addl. Senior Civil Judge, Visakhapatnam.	Secretary, District Legal Services Authority, Srikakulam, Vice Smt. K.Jaya Lakshmi, transferred.	VI Addl. Senior Civil Judge, Visakhapatnam	Prl. Senior Civil Judge, Srikakulam.
15.	Smt. K.Jaya Lakshmi, Secretary, District Legal Services Authority, Srikakulam	Additional Chief Metropolitan Magistrate-cum- Senior Civil Judge, Gannavaram, Krishna District, VICE Smt. A.Anitha, transferred.	Prl. Senior Civil Judge, Srikakulam.	II Additional Senior Civil Judge, Vijayawada, Krishna District.
16.	Smt. A.Anitha, Additional Chief Metropolitan Magistrate- cum-Senior Civil Judge's Court, Gannavaram, Krishna District.	Prl. Senior Civil Judge, Guntur (post kept vacant)	II Additional Senior Civil Judge, Vijayawada, Krishna District.	I Additional Senior Civil Jude, Guntur.
17.	Sri E.Rajendra Babu, Senior Civil Judge, Atmakur, Kurnool District.	III Additional Chief Metropolitan Magistrate, Gajuwaka, Visakhapatnam District VICE Smt. B.Nirmala, transferred.	Prl. Senior Civil Judge, Kurnool.	Prl. Senior Civil Judge, Gajuwaka, Visakhapatnam District
18.	Smt. B.Nirmala, III Addl. Chief Metropolitan Magistrate, Gajuwaka, Visakhapatnam District.	Additional Senior Civil Judge, Ananthapuramu, VICE Sri V.Venkateswara Rao, transferred.	Prl. Senior Civil Judge, Gajuwaka, Visakhapatnam District	Prl. Senior Civil Judge, Ananthapuramu

19.	Sri V.Venkateswara Rao, Addl. Senior Civil Judge, Ananthapuramu.	Senior Civil Judge, Atmakur, Kurnool District, VICE Sri Sri E.Rajendra Babu, transferred.	Prl. Senior Civil Judge, Ananthapuramu	Prl. Senior Civil Judge, Kurnool.
20.	Sri K.Syam Babu, Additional Senior Civil Judge, Chittoor.	Secretary, District Legal Services Authority, Prakasam at Ongole, VICE Sri P.Srinivasa Rao, transferred.	Secretary, District Legal Services Authority, Chittoor.	Prl. Senior Civil Judge, Prakasam at Ongole
21.	Sri P.Srinivasa Rao, Secretary, District Legal Services Authority, Prakasam at Ongole.	Senior Civil Judge, Palamner, Chittoor District, VICE Manipati Sridhar, transferred.	Prl. Senior Civil Judge, Prakasam at Ongole	Senior Civil Judge, Punganur, Chittoor District
22.	Sri Manipati Sridhar, Senior Civil Judge, Palamaner, Chittoor District.	Senior Civil Judge, Hindudpur, Ananthapuramu District (post kept vacant)	Senior Civil Judge, Punganur, Chittoor District	Senior Civil Judge, Kadiri, Ananthapuramu District.
23.	Sri B.Appala Swamy, Senior Civil Judge, Puttur, Chittoor District.	Senior Civil Judge, Bhimavaram, West Godavari District VICE Sri T.Raja Venkatadri, promoted as District Judge.	Additional Senior Civil Judge, Tirupati, Chittoor District.	Senior Civil Judge, Narsapur, West Godavari District.

The officers mentioned in Column Number 4 will be in full Addl. charge of the post(s) mentioned in Column Number 2, till the substitute posted takes charge.

NOTE:

1. All the officers shall get themselves relieved from their present posts and join their new posts on or before **22.04.2022** without fail.
2. In case, the officers from whom they have to take charge or to whom they have to handover charge are on leave or absent for any other reason, the concerned Prl. District and Sessions Judge shall make alternative arrangements, intimating the same to the High Court.
3. Sri K.Syam Babu, Smt. K.Aruna, and Sri B.Appala Swamy, are not entitled to draw transfer grant/disturbance allowance, transfer T.A. and other consequential benefits since the officers are transferred to the present stations at their request.

4. All the officers who are under orders of transfer are hereby directed to inform the High Court the date of relief in the previous post and the date of joining in the new post with in seven days from the date of joining in the new post.
5. The Order placed in the High Court's Website <http://hc.ap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.

S. Srinivas
08.04.22
REGISTRAR (VIGILANCE)

To

1. The officers and Incharge officers concerned.
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and Other Registrars, High Court of Andhra Pradesh.
4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh (**with a request to direct the concerned to upload the proceedings in the High Court's Website**)
5. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Amaravathi.
6. The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravathi.
7. The Secretary, Andhra Pradesh High Court Legal Services Committee, Amaravathi.
8. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizainagaram and West Godavari at Eluru.
9. **THE I ADDL. DISTRICT AND SESSIONS JUDGES**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizainagaram and West Godavari at Eluru.
10. The Pay and Accounts Officer, Ibrahimpatnam, Vijayawada, Krishna District.
11. **THE DISTRICT TREASURY OFFICERS:** (with a request to communicate the same to the concerned Sub-Treasury Officers)

Ananthapuramu, Chittoor, Kakinada, Guntur, Kadapa, Machilipatnam, Kurnool, Nellore, Ongole, Srikakulam, Visakhapatnam, Vizainagaram and Eluru.
12. **THE SECTION OFFICERS:-**
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court of Andhra Pradesh, Amaravati.